

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 702 OF 2019 IN
DFR No. 4243 of 2018**

Dated: 29th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Maharashtra Veej Grahak Sangathana	 Appellant(s)
	Versus	
Maharashtra Electricity Regulatory Commission & Ors.	 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Soumik Ghosal Mr. Gaurav Singh
Counsel for the Respondent(s)	:	Ms. Pratiti Rungta Mr. Sumit Pargal for R-1 Mr. Anup Jain Ms Rama S. for R-2 Mr. Vishvendra Tomar Mr. Hasan Murtaza for R-3

ORDER

For appearance of the Respondents except Respondent No.2, list the matter on **20.08.2019.**

Affidavit of service shall be filed by the Appellant.

**(S.D. Dubey)
Technical Member**

vt/mkj

**(Justice Manjula Chellur)
Chairperson**